NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

61. MA 186/2017 In TCP 18/2014

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2022

NAME OF THE PARTIES: - Emgee Homes Pvt. Ltd.
V/s
Sahanika Pvt. Ltd.

APPEARANCES: -
FOR THE APPLICANT : Absent
FOR THE RESPONDENT : Ms. Sonali Aggarwal

Section: 58, 59, 397-398 Of Companies Act 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **10.11.2022** for hearing.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Manish Tiwari